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**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00220/2019**

Wednesday, this the 27<sup>th</sup> day of March 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Sudheep Gopi  
S/o.T.Gopi  
aged 27 years  
Residing at 'Sundaresam'  
Uchakkada, Venganoor P.O  
Thiruvananthapuram 695 523

..... **Applicant**

**(By Advocate Mr.Saju John)**

**V e r s u s**

1. Indian Council of Agricultural Research (ICAR)  
represented by its Secretary  
Krishi Bhavan, Raisina Road  
Opp: Rail Bhavan, New Delhi – 110 001
2. ICAR – Central Tuber Crops Research Institute  
Represented by its Director, Sreekariyam  
Thiruvananthapuram – 695 017
3. The Senior Administrative Officer  
ICAR – Central Tuber Crops Research Institute  
Sreekariyam, Thiruvananthapuram-695 017 ..... **Respondents**

**(By Advocate – Mr.P.Santhosh Kumar)**

.2.

This Original Application having been heard on 27.3.2019, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

The applicant was a candidate who had applied for the post of Technical Assistant (02 posts) as per Annexure A-1 notification. After due process of selection, the second respondent published select list and the applicant was included as serial no.3 in the reserved list. Candidates at No.1 and No.2 have been offered appointment. Applicant, who is the next person in the reserved list, is aggrieved by the denial of appointment even though the persons ranked above him did not join duty.

2. When the matter was taken up for admission hearing, learned counsel for the applicant submits that a representation dated 11.3.2019 has been submitted by the applicant vide Annexure A-6 before the 3<sup>rd</sup> respondent and same is pending for consideration. We feel that interests of justice will be met if a direction is given to respondent no.3 to consider the representation as per law and convey the decision of the respondents within 45 days of receipt of a copy of this order. Ordered accordingly.
3. The Original Application stands disposed of. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

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**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**List of Annexures**

- Annexure A1 - True copy of the advertisement No.2/2015 published in the employment news dated 2.1.2016, by the 2<sup>nd</sup> respondent inviting applications from the eligible candidates for filling up of two posts of Technical Assistant.
- Annexure A2 - True copy of the general instructions for candidates attached to Annexure A1
- Annexure A3 - True copy of the select list of Technical Assistant, published in the website of the 2<sup>nd</sup> respondent
- Annexure A4 - True copy of the representation dated 29.11.2018 submitted by the applicant before the Administrative Officer of the 2<sup>nd</sup> respondent
- Annexure A5 - True copy of the letter No.3-1/2016-Estt.IV dated 1.3.2019 of the Central Public Information Officer of the Central Tuber Crops Research Institute, Thiruvananthapuram.
- Annexure A6 - True copy of the representation dated 11.3.2019 submitted by the applicant before the 3<sup>rd</sup> respondent

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